

# दिल्ली विधान सभा सचिवालय

## समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी )  
वृहस्पतिवार 8 जनवरी, 2004 /पौष' 18, 1925 ( शक )

क्रमांक :8

विषय:- निर्वाचन नामावली के संबंध में संशोधित पुनरीक्षण

उपर्युक्त विषय से संबंधित, कार्यालय मुख्य निर्वाचन अधिकारी, दिल्ली का दिनांक 7 जनवरी 2004 का पत्र संख्या सी.इ.ओ./इ.एल.जी./101(12)/2003/910 की एक प्रति माननीय सदस्य, दिल्ली विधान सभा को सूचनार्थ पेषित है।

सिद्धार्थ राव  
सचिव

**DELHI LEGISLATIVE ASSEMBLY SECRETARIAT**

**BULLETIN PART-II**

(General information relating to legislative and other matters)  
Thursday 8 January, 2004/Pausha 18, 1925 (Saka)

No.08

Sub: Special Summary Revision of Electoral Rolls with reference to 01.01.2004 as qualifying date- Revised Schedule

A copy of the letter No. CEO/EL.G/101(12)/2003/910 dated the 7<sup>th</sup> January, 2004 on the above cited subject received from the Office of the Chief Electoral Officer, Delhi is being sent herewith for the information of Hon'ble members of Delhi Legislative Assembly.

SIDDHARATH RAO  
SECRETARY

